

REPORT OF COMMERCIAL APPELLATE DIVISION OF THE HIGH COURT OF JHARKHAND - PENDENCY, STATUS AND NUMBER OF DISPOSAL FOR THE MONTH OF DECEMBER, 2018

Opening Balance	Institution during the month	Disposal during the month	Closing Balance at the end of the month
10	01	Nil	11

Status of each case (as on 26.12.2018):-

Sl. No.	Case Number	Status of Case (on the basis of data available in the computer)
1	COM.APPEAL/1/2018	Fixed for 03.01.2019
2	COM.APPEAL/2/2018	LAWAZIMA - JRJ
3	COM.APPEAL/3/2018	Listed on 10.01.2019
4	COM.APPEAL/4/2018	Fixed for 03.01.2019
5	COM.APPEAL/5/2018	LAWAZIMA - JRJ
6	COM.APPEAL/6/2018*	LAWAZIMA - JRJ
7	COM.APPEAL/7/2018	LAWAZIMA - JRJ
8	COM.APPEAL/8/2018*	For "ORDERS"
9	COM.APPEAL/9/2018	LAWAZIMA - JRJ
10	COM.APPEAL/10/2018	LAWAZIMA - JRJ
11	COM.APPEAL/11/2018	

* - Converted from Arb.Appeal

Above report has been prepared on the basis of data available in the computer server.

Udam
02/01/19

Binky
31/01/19
M.A & Tax Section